

(e) whether Government propose to review the present policy for regularisation of quarters in favour of widows; and

(f) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (f). The information is being collected and will be laid on the Table of the House.

Para-Medical Staff in CGHS Dispensaries of ISM

8978. SHRI RAMJI LAL SUMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether different criteria are adopted for providing medical and para-medical staff in CGHS allopathic dispensaries and dispensaries/units of Indian System of Medicine and Homoeopathy; and

(b) if so, the reasons therefor and the steps being proposed to remove this disparity and to provide the staff in dispensaries/units of all systems of medicine on the same pattern?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Medical and Para-medical staff in CGHS allopathic and ISM dispensaries is posted in accordance with SIU norms. Since ISM and Homeopathy units function as a part of the allopathic dispensaries and there is no separate SIU norm for such units.

(b) Does not arise.

Working of Food Corporation of India

8979. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the nature and extent of autonomy enjoyed by the Food Corporation of India;

(b) whether Government propose to review the working of the Food Corporation of India in order to evaluate its spending huge fund on its operational needs in the light of the experience gained by effective functioning of Civil Supplies Corporation in the States;

(c) if so, when such a review is proposed; and

(d) if not, the reasons for not undertaking this step?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) As provided under the Food Corporations Act, 1964 the general superintendence, direction and management of the affairs and business of the Food Corporation of India vests in the Board of Directors, which is guided on questions of policy by the Central Government.

(b) to (d). The functions of the Food Corporation of India and Civil Supplies Corporations of States are not similar. The review of operational costs of Food Corporation of India is a continuing process. However, the Bureau of Industrial Costs and Prices (BICP) has been asked to undertake cost audit of the Corporation's operations.

Persons Seeking Jobs Abroad

8980. SHRI N. DENNIS: Will the Minister of LABOUR be pleased to state:

(a) the number of persons going abroad for job, annually; and

(b) the number of graduate among them?